GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:3648
ANSWERED ON:11.12.2009
NATIONAL ALCOHOL POLICY
Sampath Shri Anirudhan;Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Union Government proposes to formulate and implement a National Alcohol Policy in consultation with the State Governments to contain the harmful effects of the consumption of Alcohol; and
- (b) if so, the progress made in this regard?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

(a) & (b): Alcohol being in the State List of the Constitution, the formulation and implementation of a National Alcohol Policy depends largely on the involvement of State Governments. In this connection, this Ministry has taken the initiative to get the following resolution passed in the meeting of the Central Council on Health and Family welfare held on the 30th January, 2009.

"Resolved that a national policy be framed to control the consumption of alcohol in order to contain the harmful physiological, social and economic effects on society in general and youth in particular. Further resolved that thought alcohol happens to be on the State list (List II) of the Seventh Schedule of the Constitution of India, the Health and Family Welfare Ministry, Government of India be entrusted with the task to develop such a national policy and to implement the same in consultation with the State Governments in the interest of public health of the nation."